

LOK SABHA DEBATES

LOK SABHA

Monday, July 28, 1975/Sravana 6, 1897
(Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

WELCOME TO INDONESIAN PARLIAM- ENTARY DELEGATION

MR. SPEAKER: Hon. Members, at the outset, I have to make an announcement.

On my own behalf and on behalf of the hon. Members of this House and our Inter-Parliamentary Group, I have great pleasure in welcoming Hon. Mh. Isnaeni, Deputy-Speaker of the House of Peoples' Representatives of the Republic of Indonesia and the hon. Members of the Indonesian Parliamentary Delegation who are on a visit to India as our very honoured guests. The other hon. Members of the Delegation are:

1. Mr. Soemardjo Partosudirdjo
2. Mr. Rivai Siata
3. Mr. Haryanto Dhanutirto
4. Mr. Aula Achmad
5. Mr. Nawawi Hasan
6. Mr. Syarifuddin Harahap
7. Mr. A. Rachman Hasan
8. Mr. Agem Ginting

The Delegation arrived here on the 26th morning and will be in India till the 1st August. They are now seated in the Special Box. We wish them a happy and a fruitful stay in our

country. Through them we convey our greetings and best wishes to the Parliament, Government and the people of the Republic of Indonesia.

PAPERS LAID ON THE TABLE

STATEMENT re. FLOOD SITUATION IN THE COUNTRY

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI JAGJIVAN RAM): I beg to lay on the Table a statement (Hindi and English versions) on the flood situation in the country. [Placed in Library. See No. LT-9865/75].

SHRI INDRAJIT GUPTA (Alipore): Since it is not being read out, at least copies must be made available to us. It may be circulated to all the Members.

STATEMENT re. NEW PROGRAMME FOR ECONOMIC PROGRESS' ANNOUNCED BY P.M.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table a statement indicating the 'New Programme for Economic Progress' announced by the Prime Minister on the 1st July, 1975. [Placed in Library. See No. LT-9866/75].

REVIEWS AND ANNUAL REPORT OF HINDUSTAN ANTIBIOTICS LTD., PIMPRI AND HINDUSTAN ORGANIC CHEMICALS LTD., RASAYANI FOR 1973-74

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH): I beg to lay on the Table a copy of the following papers (Hindi

and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) (i) Review by the Government on the working of the Hindustan Antibiotics Limited, Pimpri, Poona, for the year 1973-74.
- (ii) Annual Report of the Hindustan Antibiotics Limited, Pimpri, Poona, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) (i) Review by the Government on the working of the Hindustan Organic Chemicals Limited, Rasayani (Maharashtra) for the year 1973-74.
- (ii) Annual Report of the Hindustan Organic Chemicals Limited, Rasayani (Maharashtra) for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-9867/75].

**ANNUAL REPORT OF ICAR FOR 1971-72
AND A STATEMENT re. DELAY**

**THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE AND
IRRIGATION (SHRI ANNASAHEB
P. SHINDE):** I beg to lay on the
Table:—

- (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi for the year 1971-72.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Report. [Placed in Library. See No. LT-9868/75].

ORDER NO. 44 OF DELIMITATION COMMISSION, REPORT ON GENERAL ELECTIONS TO LEGISLATIVE ASSEMBLIES DURING 1974 AND A STATEMENT re, HINDI VERSION OF REPORT

**THE MINISTER OF STATE IN THE
MINISTRY OF LAW, JUSTICE AND
COMPANY AFFAIRS (DR. SARAJINI
MAHISHI):** I beg to lay on the
Table—

- (1) A copy of Order No. 44 (Hindi and English versions) of the Delimitation Commission in respect of the State of Rajasthan published in Notification No. S.O. 289(E) in Gazette of India, dated the 30th June, 1975, under sub-section (3) of section 10 of the delimitation Act, 1972, [Placed in Library. See No. LT-9869/75].
- (2) (i) A copy of the Report on the General Elections held during the year 1974 to the Legislative Assemblies of Manipur, Nagaland, Orissa, Uttar Pradesh and Pondicherry—Statistical.
- (ii) A statement (Hindi and English versions) explaining the reasons for not laying simultaneously the Hindi version of the above Report. [Placed in Library. See No. LT-9870/75].

**NOTIFICATIONS UNDER ALL INDIA
SERVICES ACT, 1951**

**THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS,
DEPARTMENT OF PERSONNEL AND
ADMINISTRATIVE REFORMS AND
DEPARTMENT OF PARLIAMENTARY
AFFAIRS (SHRI OM MEHTA):** I beg to lay on the
Table a copy each of the following
Notifications (Hindi and English ver-